GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 70 ANSWERED ON 25/07/2023

BENEFICIARIES UNDER PMAY-G

*70. SHRI R.K. SINGH PATEL: DR. NISHIKANT DUBEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of applications received and the eligible beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last three years, State-wise including Uttar Pradesh and Jharkhand particularly in Banda and Chitrakoot districts of Uttar Pradesh;
- (b) the details of the targets fixed and achievements made under such yojana till date, State-wise;
- (c) whether any steps are being taken by the Government to ensure 100 percent housing for all the families in rural areas of the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (d) : A statement is laid on the table of the House.

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STATEMENT IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. *70

(a) & (b) Under PMAY-G, the target is construction of 2.95 crore houses to achieve the objective of "Housing for All" in rural areas by March, 2024. The beneficiaries under the scheme are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. As on 19.07.2023, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+Survey, conducted during January, 2018 to 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore-2.04 crore), Awaas+ data is being utilized and equivalent targets have already been allocated to the States/UTs.

No application from households is required under PMAY-G as beneficiaries are identified from the PWL of PMAY-G based on SECC 2011 and finalized Awaas+ list.

As on 19.07.2023, the State-wise details of houses sanctioned and houses completed during the last three years i.e. financial years 2020-21, 2021-22 & 2022-23 including Uttar Pradesh and Jharkhand particularly in Banda and Chitrakoot districts of Uttar Pradesh under PMAY-G is given at Annexure-I. Further, the State-wise details of targets allocated and achievements made under PMAY-G till 19.07.2023 is given in Annexure-II.

(c) & (d) The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 70 TO BE ANSWERED ON 25.07.2023 REGARDING BENEFICIARIES UNDER PMAY-G

State-wise details of houses sanctioned and houses completed during the last three years i.e. financial years 2020-21, 2021-22 & 2022-23 including Uttar Pradesh and Jharkhand particularly in Banda and Chitrakoot districts of Uttar Pradesh under PMAY-G

		000	0.24	000	4 22	(units in	
S.No.	State Name	2020-21		2021-22		2022-23	
0.110.		Houses Sanctioned	Houses Completed	Houses Sanctioned	Houses Completed	Houses Sanctioned	Houses Completed
	RUNACHAL						
	RADESH	19,038	2,417	11,044	992	2,707	9,344
	SSAM	1,50,039					
	IHAR	6,25,357					11,47,076
	HHATTISGARH	1,57,534			23,289		33,575
	OA	32	87	47	19	18	12
	UJARAT	21,347	50,742		_	-	65,562
	ARYANA	61	1,215		263	5,114	5,408
н	IMACHAL			,		,	,
в рі	RADESH	4,001	605	2,729	1,884	794	3,654
JA	AMMU AND						
9 K/	ASHMIR	64,045	21,569	55,862	42,515	7,818	79,271
10 JI	HARKHAND	3,61,648	2,35,011	3,90,226	2,95,036	11,590	3,63,314
11 K	ERALA	3,330	686	12,615	2,440	1,633	8,82
12 M	ADHYA PRADESH	7,56,726	2,61,254	4,90,326	6,06,303	7.54.552	10,58,374
	AHARASHTRA	2,92,105					
	ANIPUR	17,822					13,955
15 M	EGHALAYA	26,487				-	6,913
16 M	IIZORAM	7,017					1,020
17 N/	AGALAND	4,706					3,210
18 0	DISHA	2,90,488	3,95,106	3,421	97,143		30,368
19 Pl	UNJAB	1,887	3,908	11,333	5,473	4,959	11,381
20 R/	AJASTHAN	2,64,729	315481	3,87,157	1,41,345	7,467	3,95,063
21 SI	IKKIM	0	13	282	5	48	41
22 T/	AMIL NADU	1,13,146	51,868	2,30,847	57,322	41,102	1,75,311
23 TI	RIPURA	991	15,462	1,57,234	1,639	51,915	1,80,49
24 U [.]	TTAR PRADESH	7,28,507	37,710	4,34,963	10,94,654	8,62,232	6,62,369
Ва	anda	16,478	3,073	14,028	25,425	24,652	16,558
CI	hitrakoot	5,717	87	4,452	9,829	9,196	6,489
25 U	TTARAKHAND	47	19	- ,		18,816	
26 W	EST BENGAL	9,41,759	6,78,583	166795	959230	11,06,888	1,47,379
	NDAMAN AND						
	ICOBAR	397	483	0	335	6	97
	ADRA AND NAGAR AVELI ⅅ	99	972	49	641	967	1,487
	AKSHADWEEP	0	28	0	7	0	,
20 01							
	UDUCHERRY*	-	-	-	-		
_	NDHRA PRADESH	1,816		0	0	1,78,899	2,167
		36730	2,405	3,972	11,239	38,415	2,641
		•				-	
34 L/	ADAKH	200	62		22	1	1
Тс	otal	48,92,091	33,99,673	37,34,075	42,39,773	57,73,476	57,73,439

Note: *Telangana & Puducherry are not implementing PMAY-G.

STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 70 TO BE ANSWERED ON 25.07.2023 REGARDING BENEFICIARIES UNDER PMAY-G

State-wise details of targets fixed and achievements made under PMAY-G till 19.07.2023

		(uni			
		Targets	Houses	Houses	
S.No.	State Name	allocated by	Sanctioned by	Houses	
		the Ministry	the States/UTs	Completed	
1	ARUNACHAL PRADESH	36,241	36,239	18,641	
2	ASSAM	19,10,997	19,10,213	15,37,493	
3	BIHAR	37,03,355	37,03,079	36,12,016	
4	CHHATTISGARH	11,76,146	11,76,146	8,65,738	
5	GOA	257	257	180	
6	GUJARAT	6,07,515	6,06,893	4,20,725	
7	HARYANA	29,441	29,441	26,246	
8	HIMACHAL PRADESH	15,457	15,457	14,265	
9	JAMMU AND KASHMIR	3,42,575	3,39,762	1,66,203	
10	JHARKHAND	15,92,553	15,92,517	15,33,154	
11	KERALA	35,189	35,187	30,591	
12	MADHYA PRADESH	38,02,248	38,02,170	35,53,934	
13	MAHARASHTRA	14,02,333	13,97,305	11,66,319	
14	MANIPUR	1,04,897	56,063	28,885	
15	MEGHALAYA	1,88,533	1,88,529	37,436	
16	MIZORAM	29,967	29,967	7,022	
17	NAGALAND	49,062	49,058	7,847	
18	ODISHA	27,48,459	27,43,723	17,21,559	
19	PUNJAB	40,326	40,326	34,647	
20	RAJASTHAN	17,19,638	17,19,317	16,68,496	
21	SIKKIM	1,409	1,409	1,170	
22	TAMIL NADU	7,83,488	7,79,666	5,42,116	
23	TRIPURA	3,77,533	3,77,528	2,31,727	
24	UTTAR PRADESH	36,15,149			
25	UTTARAKHAND	46,792		32,463	
26	WEST BENGAL	45,70,082	45,70,077	34,04,983	
27	ANDAMAN AND NICOBAR	3,429	3,433	1,223	
	DADRA AND NAGAR				
	HAVELI & DAMAN AND				
28	DIU	12,279		3,713	
29	LAKSHADWEEP	45	53	45	
30	PUDUCHERRY*	-	-	-	
31	ANDHRA PRADESH	2,46,435	2,46,435	53,965	
32	KARNATAKA	3,05,129	2,37,213	1,19,586	
		-	-	-	
33					
34		3,041		1,429	
	Total	2,95,00,000	2,92,26,488	2,40,87,849	

(units in nos.)

* Telangana & Puducherry are not implementing PMAY-G.